

From:

**Ram Sharma**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.File No. XXII(6)/NJA/1/2024-25/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To

**The Director,**  
National Judicial Academy,  
Bhadbhada Road, Suraj Nagar P.O.,  
Bhopal – 462044 (M.P.).**Sub.:- Regarding nomination of Judicial Officers for NJA Programme “National Seminar on Criminal Justice Administration [P-1435]” scheduled to be held on 1<sup>st</sup> & 2<sup>nd</sup> February, 2025 at NJA, Bhopal.****Ref.:- Your Lordship’s Letter bearing Ref.: NJA/Dir./Ac.Prog./2024-25/2144 dated 23.08.2024.**

My Lord,

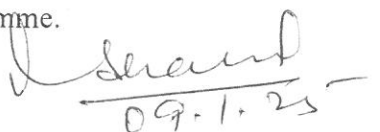
With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2024-25 for the month of **February, 2025** in the following manner:-

Prog. No.	Programme Date	Name of the Programme	Nature of programme	Nominated Participants
P-1435	01.02.2025 & 02.02.2025	National Seminar on Criminal Justice Administration	Regular	1. <b>Mr. Prateek Chaturvedi</b> , District & Additional Sessions Judge, Daltonganj 2. <b>Mr. Purnendu Kumar Sharma</b> , District & Additional Sessions Judge, Chatra

This is for your Lordship’s kind information and needful.

Yours Sincerely,  
Sd/- Ram Sharma  
**Registrar (Administration)**Memo No. 162 /Apptt.Dated Ranchi the 10/01/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court’s website / the Principal District & Sessions Judge, Daltonganj & Chatra / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.

  
09.1.25  
**Registrar (Administration)**